

Annexure – 7

Name of the corporate debtor: Indo Global Soft Solutions And Technologies Private Limited; Date of commencement of CIRP: 12th April 2022; List of creditors as on: 6th June 2023

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Regional Provident Fund Commissioner (EPFO)	08 Jun 2022	73,093	73,093	Unsecured	-	-	No	N/A	-	-	-	-	Note 1
2	Dy. Commissioner of Income Tax, TDS Circle, Pune	23 Sep 2022	11,82,82,710	11,82,82,710	Unsecured	-	-	No	N/A	-	-	-	-	Note 1
3	Dy. Commissioner of State Tax (GST Department)	03 Oct 2022	69,302	69,302	Unsecured	-	-	No	N/A	-	-	-	-	Note 1
	Total		11,84,25,105	11,84,25,105		-	-			-	-	-	-	

Note 1: The claim has been admitted basis the documents available with the RP. The claims have been admitted by the RP on the basis of the provisional books of accounts of the Corporate Debtor as available presently and which may be subject to finalisation.